

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

Excise Appeal No. 11036 of 2018

[Arising out of OIA-BHV-EXCUS-000-APP-115-120-2017-18 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-BHAVNAGAR]

C.C.E. & S.T., Bhavnagar

.....Appellant

Plot No.6776/B-1. Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimal Chowk,
Bhavnagar, Gujarat-364001

VERSUS

M/s Madhu Silica Pvt. Ltd.

.....Respondent

Du-iv, Plot No. 53,55 & 56/b, Gidc, Chitra,,
Bhavnagar-Gujarat

APPEARANCE :

Sh. L. Patra, Superintendent (AR) for the Appellant
None appeared for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 08.11.2019
DATE OF DECISION: 08.11.2019

RAMESH NAIR

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 11031 of 2018.

**(Ramesh Nair)
Member (Judicial)**

Neha